CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH ALLAHABAD

Review Application No.20 of 2005 In Original Application No. 620 of 2004

Allahabad this the ob day of May, 2005

Hon.Mr. A.K. Bhatnagar, Member(J)

- Union of India through the Secretary (Posts), M/o Communication, Dak Bhawan, Sansad Marg, New Delhi.
- Post Master General, Kanpur Region, Kanpur.
- Chief Post Master, Kanpur Head Post Office, Kanpur.
- 4. Superintendent of Post Offices, Fatehgarh Division, Fatehgarh.

Review Applicants

Versus

Vishnu Bihari Dwivedi, S/o Late S.G. Dwivedi, R/o 117/Q/3-A, Sharda Nagar, Kanpur Nagar.

Respondent

ORDER (In Circulation)

By A.K. Bhatnagar, Member J

This review application has been filed to review the order passed by the Tribunal on 21.02.2005 in O.A. No.620 of 2004.

2. In the present R.A., no clerical error or glaring mistake has been pointed out by the applicant. It is settled legal position that the review proceedings are to be strictly confined to ambit and scope of Order 47 Rule 1 of C.P.C. It must be remembered that a review petition has a

limited purpose and cannot be allowed to be an appeal in disguise. The Hon'ble Supreme Court in the case of Union of India Vs. Tarit Ranjan Das, 2004 SCC(L&S) 160 has held that the Tribunal cannot act as an appellate court while reviewing the original orders.

3. In view of the foregoing, I do not find any merit in this R.A. and accordingly, the same is rejected at the circulation stage itself.

(A.K. Bhatnagar)
Judicial Member

/M.M./